

In the Central Administrative Tribunal  
Calcutta Bench

CP(c)-74/99  
(OA-496/96)

20-6-2002

Present : Hon'ble Mr.B.P.Singh, Member(A)  
Hon'ble Mr.N.Prusty, Member(J)

Ramal Chandra Majumdar

-Vs-

P.P.Prabhu & others

For the applicant : None  
For the respondent : Ms U. Sanyal

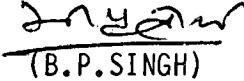
ORDER

Mr.B.P.Singh, Member(A) :

Even on the second call none appears for the applicant. From the perusal of the file it is seen that none appeared for the applicant on 23-11-2000, 15-2-2001, 17-5-02, 19-7-01, 15-11-01, 24-1-02 and 5-4-02. It appears that the applicant is not interested in prosecuting this contempt petition.

2. The learned counsel for the respondent submits that the compliance order has already been submitted. In view of the above, the contempt proceedings is dropped for non-prosecution.

  
(N.PRUSTY)  
Member(J)

  
(B.P.SINGH)  
Member(A)